

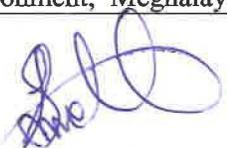
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 18th April, 2020.

No. LJ(B). 53/93/578 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

Sl.No.	<u>Name Of The Officers:</u>	<u>Designation</u>	<u>Office:</u>	<u>Phone No:</u>
1.	SHRI. SEBRIN MONGBET	Assistant Audit Officer	O/o Directorate of Local Fund Audit	883729214
2.	SHRI. BOARZRALIN WAR KHYLLEW	Audit Officer	O/o Directorate of Local Fund Audit	9863046732
3.	DR. DANIEL WAHLANG	Programme Officer	State Council of Science, Technology and Environment, Meghalaya	8415043943


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

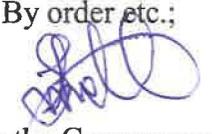
Memo. No. LJ(B). 53/93/578-A

Dated Shillong, the 18th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/84 Dtd. 17th April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;


Under Secretary to the Government of Meghalaya,
Law (B) Department